

ITEM NO.24

COURT NO.16

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 399/2025

GITANJALI J. ANGMO & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 250660/2025 - CLARIFICATION/DIRECTION

Date : 11-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :Mr. Vivek K. Tankha, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Ms. Aparajita Jamwal, Adv.
Ms. Bahuli Sharma, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Varun K. Chopra, Adv.
Mr. Chaitanya Sharma, Adv.
Mr. Vipul Tiwari, Adv.
Mr. Inderdev Singh, Adv.
Ms. Shweta Chaurasia, Adv.
Mr. Kushagra Sharma, Adv.
Mr. Akarsh Khare, Adv.
Ms. Divya Goyal, Adv.
Ms. Susan Maria, Adv.
Ms. Akshata Satluri, Adv.
Ms. Anindya Priyadarshi, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Arkaj Kumar, Adv.
Mr. Aman Mehta, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Akshay Amritanshu, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Shiv Mangal Sharma, A.A.G.
Mr. Padmesh Mishra, A.A.G.
Ms. Sonali Gaur, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Shri K M Nataraj, learned ASG appearing for the respondent(s).
2. For further hearing, list tomorrow i.e. 12.02.2026 at 02:00 pm.
3. The original records of the impugned detention order has been furnished to the Court. The same is taken on record and shall be remain in the custody of the Court.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)